

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.111 of 2013

Dated : 9th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Snam Alloys Pvt. Ltd. & Ors. Appellant(s)

Versus

M/s. Joint Electricity Respondent(s)
Regulatory Commission & Anr.

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Venkataramani, Sr. Adv.
Mr. V.G. Pragnasam
Mr. S. Prabhu Ramasubramanian for R.2
Mr. Ravi Prakash
Mr. Suyash guru for R.1
Mr. Shridharan for JERC

ORDER

Mr. R. Venkataramani, the learned Senior Counsel for the Appellant has finished his arguments on behalf of Respondent No.2.

The learned counsel for the State Commission has also finished his arguments.

Post the matter for rejoinder submissions on **29.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson